

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**37. C.P.(CAA)/157(MB)2023 In C.A.(CAA)/281(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

**NAME OF THE PARTIES: - Coolberg Beverages Private Limited**

**Section: 230-232 of the Companies Act, 2013**

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**ORDER**

Adv. Devanshi Sethi i/b Adv. Hemant Sethi appeared for the  
Petitioner through VC. List this matter on **26.02.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**